## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2013 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/47/2018

IN

PETITION NUMBER

: CP/534/IB/2017

NAME OF THE TRANSFEROR

: UNITED INDIA SHOE UPPERS PVT LTD

NAME OF THE TRANSFERRE

UNDER SECTION

: 12

S.No. Name (in Capital)

Represented by Signature

## **ORDER**

The matter is called. No representation on behalf of the petitioner. Put up on 21.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc